

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA- 181 of 2011 in
D.F.R. No. 730 of 2011

Dated : 29th August, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

M/s East Cost Railways ... Appellant(s)

Versus

Orissa Electricity Regulatory Comm. & Ors.Respondent(s)

Counsel for the Appellant(s): Mrs. Geetanjali Mohan

ORDER

IA- 181 of 2011
(Appl. for waiver of fee)

Issue notice to the Respondents returnable on 14.09.2011.

Dasti service is permitted.

Post the matter on **14.09.2011.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/ks